NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

<u>DAILY CAUSE LIST DATED 14.07.2025</u>

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3877 of 2025 in Comp. App. (AT) (Ins) No of 2025	Gaurav Arora Vs.	Akhilesh Vyas
2.	I.A. No. 3878 of 2025 in Comp. App. (AT) (Ins) No of 2025	Resolution Professional, Sarash Exports Services Pvt Ltd. Vs. Rajeev Kumar Raizada, (Insolvency Professional)	Samarendra Kumar
3.	I.A. No. 3879 of 2025 in Comp. App. (AT) (Ins) No of 2025	Ashish Gupta & Anr. Vs. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Ors.	Vivek Singh
4.	I.A. No. 3880 of 2025 in Comp. App. (AT) (Ins) No of 2025	Usha Gupta Vs. Vikram Bajaj, RP, AMR Infrastructures Ltd. & Ors.	Aditi Sharma
5.	I.A. No. 3881 of 2025 in Comp. App. (AT) (Ins) No of 2025	Sunil Kumar Kabra, Liquidator of Archon Engicon Ltd. Vs. Assistant Commissioner of State Tax	Ravi Raghunath

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Assistant Registrar